Starred Questions

Employment to unemployed youth

†*136. SHRI MOTILAL VORA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Prime Minister had made an announcement for providing employment to the unemployed youth of the country;
- (b) the estimates of the respective numbers of educated, uneducated and skilled jobless persons in the country as on May, 2014;
- (c) whether new jobs would be created in the factories of the private sector so as to provide employment to the educated jobless persons; and
- (d) the number of companies existing in the private sector in the country and the number of persons targeted to be employed therein by December, 2015?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI NARENDRA SINGH TOMAR): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) In the Address by the President to Parliament on 09-06-2014, it was stated that the Government will strategically promote labour-intensive manufacturing for rapid creation of jobs. Employment opportunities will also be expanded by promoting tourism and agro-based industries. The Government has decided to transform employment exchanges into Career Centres, connecting our youths with job opportunities in a transparent and effective manner through the use of technology as well as through counseling and training.

Estimates of employment and unemployment are obtained through labour force surveys conducted by National Sample Survey (NSS) Office, Ministry of Statistics & Programme Implementation. As per the latest NSS survey results of 2011-12, the number of unemployed persons is estimated to be 1.06 crore. The details of unemployed persons according to educational level is given in the Statement (See Below).

(c) and (d) The National Manufacturing Policy of the Government targets to create 10 crore jobs by the year 2022. As per information received from Ministry of Corporate Affairs, the number of working non-government companies as on 31-03-2014 is 9,51,051 which comprises 62,969 Public Limited Companies and 8,88,082 Private Limited Companies.

[†]Original notice of the question was received in Hindi.

Statement

Education-level and unemployment rate for persons of age 15 years and above during 2011-12 (in %)

General educational level	Unemployment rate (%)			
	rural		urban	
	male	female	male	female
Not literate	0.5	0.2	0.7	0.4
Literate and up to Primary	1.0	0.3	1.9	1.3
Middle School	1.8	2.5	2.2	3.0
Secondary	1.9	5.5	2.3	6.8
Higher Secondary	3.1	8.8	4.6	8.4
Diploma / certificate	8.2	19.2	5.1	10.2
Graduate and above	7.2	19.0	5.1	12.7
Secondary and above	3.6	9.7	4.0	10.3
Total for 15-59 years	1.9	1.7	3.1	5.5

Source: NSS Survey Reports, 2011-12

The Karnataka Prevention of Dangerous Activities of Bootleggers, Drug Offenders, Gamblers, Goondas, Immoral Traffic Offenders and Slum Grabbers (Amendment) Bill, 2009

*137. DR. VIJAY MALLYA: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the Karnataka Prevention of Dangerous Activities of Bootleggers, Drug Offenders, Gamblers, Goondas, Immoral Traffic Offenders and Slum Grabbers (Amendment) Bill, 2009 was forwarded to the Ministry by the State Government of Karnataka in August 2010 for obtaining the assent of the President of India.
 - (b) if so, the present status of the reference made to the Ministry. and
 - (c) by when the State Government would be advised in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) Yes, Sir. The Karnataka Prevention of Dangerous Activities of Bootleggers, Drug Offenders, Gamblers, Goondas, Immoral Traffic Offenders and Slum Grabbers (Amendment) Bill, 2009 as passed by the State Legislature and reserved by the